

MR. SPEAKER: His first question is whether the price hike in foodgrains is due to the defective system of distribution and then he goes to parts (b) and (c). I have to listen to what the Member enquires. I do not add my opinion or my own findings on it. The Member wants information

श्री अटल बिहारी वाजपेयी : सदन के सामने पूरा जवाब प्रदान चाहिये । क्या मंत्री महोदय का कहना है कि अनाज के दाम नहीं बढ़े हैं ?

MR. SPEAKER: The gentleman in whose name the question stands is there. He is yet to exhaust his chances to ask questions.

SHRI ATAL BIHARI VAJPAYEE: He may ask, but the whole House is entitled to get a satisfactory reply.

MR. SPEAKER: After all, he has two chances to ask questions.

SHRI ATAL BIHARI VAJPAYEE: I do not grudge. Let him have his chance.

SHRI D. D. DESAI: The Minister in his reply to the first part said, 'No' Therefore, I raised a supplementary that if the prices have increased, whether it is not due to the defective distribution system. Since he has said 'No', I would request him to let us know what alternative methods he has in mind to control the prices of foodgrains—in reply to my first question.

SHRI R. S. PANDEY: The Minister may supply it tomorrow.

SHRI F. A. AHMED: I have already said in my reply that price has not increased because of defective distribution system. The next question was whether cooperatives will be used for the purpose. I have said about it. So far as the price increase is concerned various factors are there. He had already asked a question whether it was on account of the defective distribution system, and I said, no. The hon. Member is aware and everybody is aware that there are several factors which are responsible.

## WRITTEN ANSWERS TO QUESTIONS

### Transfer of Slum Clearance in Delhi to D.D.A.

\* 429. SHRI RAM BHAGAT PASWAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received a protest against its decision to transfer slum clearance and environmental improvement in Delhi to D.D.A.; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) Yes, Sir.

(b) It is not proposed to re-consider the decision

### Import of Edible Oil

\* 432. SHRI YAMUNA PRASAD MANDAL: Will the Minister of AGRICULTURE be pleased to state

(a) whether Government have decided to import 1,50,000 tonnes of edible oil, and

(b) the foreign exchange involved?

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED): (a) and (b) No firm decision has so far been taken in regard to the quantity of edible oils to be imported during 1974-75.

### Requirements of Fertilisers of States during 1974

\* 433. SHRI P. GANGADEB:

SHRI RAGHUNANDAN LAL BHATIA:

Will the Minister of AGRICULTURE be pleased to state the total requirements of fertilisers by the States this year and the quantity of fertiliser earmarked for the same period State-wise?

**THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED):** A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-6528/74]

**Standard of cricket in India**

\* 434. **SHRI PRIYA RANIAN DAS MUNSI:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Ministry are aware of the fact that standard of cricket in India is being improved specially among the young cricketers;

(b) if so, whether some financial arrangements for training and coaching young cricketers of various States are being arranged to encourage and strengthen the Indian cricketers?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM):** (a) Yes, Sir.

(b) Facilities are being provided for coaching in cricket through Regional Coaching Centres set up by the Netaji Subhas National Institute of Sports in various parts of the country in collaboration with the respective State Sports Councils. This is in addition to similar programmes being conducted by the Board of Control for Cricket in India.

**Take over of M.A.C.T., Bhopal**

\*435. **DR. LAXMINARAIN PANDEYA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased state:

(a) whether the Board of Governors or the Madhya Pradesh State Government approached the Centre for take over of Maulana Azad College of Technology, Bhopal by the Central Government;

(b) whether Jai Krishna Committee on Regional Engineering Colleges has also recommended for the take over of M.A.C.T. Bhopal by Central Government; and

(c) if so, what is the Government's decision?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN):** (a) No, Sir.

(b) and (c). The Jai Krishna Committee has not made any recommendation for the Central Government to take over the Maulana Azad College of Technology or any other Regional Engineering College. However, it has made recommendations regarding the administrative and academic set up and the pattern of financing of all the Regional Colleges of Engineering.

The recommendations of the Committee are under examination.

**Twenty years development plan for Gujarat**

\* 436. **SHRI VEKARIA:**

**SHRI ARVIND M. PATEL:**

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether 20 years Development Plan for Gujarat has been formulated,

(b) if so, what are the salient features; and

(c) how much progress has been made?

**THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI):** (a) to (c). Presumably, the Members are having in mind the targets of road development worked out by the Government of Gujarat on the basis of the Report of Chief Engineers on Road Development Plan for India (1961-81). The recommendations in this report are not a reflection of the Govt.'s policy in the matter. They only serve as a broad guide for the formulation of detailed programmes by the